

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE  
TRIBUNAL  
NEW DELHI**

PRINCIPAL BENCH - COURT NO. III

**SERVICE TAX APPEAL No. 53070 OF 2018**

(Arising out of Order-in-Original No. 36-37-CKJ-ST-UDR-2018 dated 29.01.2018  
passed by COMMISSIONER OF CENTRAL EXCISE-Udaipur)

**M/s. Ridhi SidhiDeveloper**

J.D. Arcade, L A-103, 2<sup>nd</sup> Floor,  
Shastri Nagar, Jodhpur,  
Rajasthan

**... Appellant**

**Versus**

**Commissioner of Customs,  
Central Excise, Udaipur**

142-B, Hiran Magari, Sector-11  
Near Shahi Bagh, Udaipur,  
Rajasthan

**.... Respondent**

**APPEARANCE:**

Mr. Pradeep Jain, Advocate for the Appellant

Ms. Tamanna Alam, Authorised Representative for the Respondent

**CORAM : HON'BLE MR. ASHOK JINDAL, MEMBER (JUDICIAL)**

Date of Hearing/ Decision: **02.08.2019**

**ORDER SHEET**

Appeal allowed. For order see Service Tax appeal no.

52815 of 2019 dated 02.08.2019.

**(ASHOK JINDAL)  
MEMBER (JUDICIAL)**